

Progress of Bills during the week @ended on Saturday, the 10th February, 2024

| Sl. No. | Title of the Bill | Member-in-charge | Remarks |
|---------|---|--------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | The Public Examinations (Prevention of Unfair Means) Bill, 2024 | Dr. Jitendra Singh | Introduced on 5.2.2024 and passed on 6.2.2024. On 10.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had agreed without any amendment to the Bill, as passed by Lok Sabha. |
| 2. | The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024 | Shri Amit Shah | Introduced on 5.2.2024 and passed on 6.2.2024. On 10.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had agreed without any amendment to the Bill, as passed by Lok Sabha. |
| 3. | The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023. | Dr. Virendra Kumar | Passed, as amended, on 6.2.2024. On 10.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had agreed without any amendment to the Bill, as passed by Lok Sabha. |

@The Fifteenth Session of the Seventeenth Lok Sabha was adjourned *sine die* on Saturday, the 10th February, 2024.

- | | | | |
|----|---|-------------------------|---|
| 4. | The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023. | Shri Arjun Munda | Passed, as amended, on 6.2.2024. On 10.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had agreed without any amendment to the Bill, as passed by Lok Sabha. |
| 5. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024, <i>as passed by Rajya Sabha</i> | Shri Arjun Munda | The Bill, <i>as passed by Rajya Sabha</i> , was laid on the Table of Lok Sabha on 6.2.2024. The Bill was passed by Lok Sabha on 8.2.2024. |
| 6. | The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024, <i>as passed by Rajya Sabha</i> | Shri Arjun Munda | The Bill, <i>as passed by Rajya Sabha</i> , was laid on the Table of Lok Sabha on 6.2.2024. The Bill was passed by Lok Sabha on 8.2.2024. |
| 7. | The Water (Prevention and Control of Pollution) Amendment Bill, 2024, <i>as passed by Rajya Sabha</i> | Shri Bhupender Yadav | The Bill, <i>as passed by Rajya Sabha</i> , was laid on the Table of Lok Sabha on 6.2.2024. The Bill was passed by Lok Sabha on 8.2.2024. |

| | | | | |
|-----|---|---------|-------------------------|--|
| 8. | The Appropriation (Vote on Account) Bill, 2024. | 4 on | Smt. Nirmala Sitharaman | Introduced and passed on 7.2.2024. |
| | | | | On 9.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had no recommendations to make to Lok Sabha in the Bill, as passed by Lok Sabha. |
| 9. | The Appropriation Bill, 2024 | | Smt. Nirmala Sitharaman | Introduced and passed on 7.2.2024. |
| | | | | On 9.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had no recommendations to make to Lok Sabha in the Bill, <i>as passed by Lok Sabha.</i> |
| 10. | The Jammu and Kashmir Appropriation (No.2) Bill, 2024 | | Smt. Nirmala Sitharaman | Introduced and passed on 7.2.2024. |
| | | | | On 9.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had no recommendations to make to Lok Sabha in the Bill, <i>as passed by Lok Sabha.</i> |
| 11. | The Jammu and Kashmir Appropriation Bill, 2024. | | Smt. Nirmala Sitharaman | Introduced and passed on 7.2.2024. |
| | | | | On 9.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had no recommendations to make to Lok Sabha in the Bill, <i>as passed by Lok Sabha.</i> |

12. The Finance Bill, 2024

Smt. Nirmala
Sitharaman

Passed on 7.2.2024.

On 9.2.2024, Secretary General reported a Message from Rajya Sabha intimating that Rajya Sabha had no recommendations to make to Lok Sabha in the Bill, *as passed by Lok Sabha.*

UTPAL KUMAR SINGH
Secretary General